

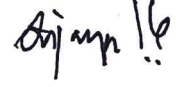
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/115, 116/CAA/ 2017
NAME OF THE TRANSFEROR : MURUGAN FABS PVT LTD
NAME OF THE TRANSFERRE : JAYAAM GALVANIZERS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

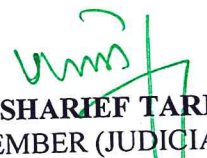
1.	T.S. VIJAYA RAGHAVAN	ADVOCATE FOR PETR. COMPANIES	
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ORDER

Counsel for Petitioner present and prayed for time to submit arguments. Put up
on 07.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)